

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

31. IA/2487/ 2020 IA/570/2021 IA/584/2021 IA/1109/ 2021  
IA/2019/2021 IA/1305/ 2021 C.P.(IB)/2677(MB)2019

CORAM:

SMT. ANURADHA SANJAY BHATIA,  
MEMBER (T)

SH. KULDIP KUMAR KAREER,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY  
LAW TRIBUNAL ON **12.01.2023.**

NAME OF THE PARTIES: MR SANJEEV GUPTA  
Vs.  
NEOTERIC INFOMATIQUE LIMITED

SECTION: 9 of IBC 2016

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**ORDER**

Due to paucity of time, the matter could not be heard. List the matter on  
**17.02.2023.**

Sd/-  
ANURADHA SANJAY BHATIA  
Member (Technical)

Sd/-  
KULDIP KUMAR KAREER  
Member (Judicial)

/z/